

**Blind & Handicapped Pension:**

Formerly it was implemented for the 40% and above disabled persons and whose age was 18 years and above and quota was provided to each G.P at the rate of 5 nos. Now the disability percentage has been fixed as 60% and above to this scheme and the scheme has been renamed as Blind and Handicapped Allowance w.e.f. 1-11-2008.

Funded fully by the State Government @ Rs. 500/- per head per month.

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